

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED OPERATING IN CASH
MANAGEMENT THROUGH OUT INDIA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED U93030MH2011PTC223158 PAN-AAECT0187C
2.	Address of the registered office	Shop no. 43, Plot No. 92 To 95, Sector-15, Maruti Paradise, Belapur, Thane, Navi Mumbai, Maharashtra, India, 400611
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	There are no fixed assets of corporate debtor.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending an email to the RP at the email ID: cirptrans@gmail.com and rbajajip@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by sending an email to the RP at the email ID: cirptrans@gmail.com and rbajajip@gmail.com
10.	Last date for receipt of expression of interest	04.11.2023
11.	Date of issue of provisional list of prospective resolution applicants	14.11.2023
12.	Last date for submission of objections to provisional list	19.11.2023
13.	Date of issue of final list of prospective resolution applicants	29.11.2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04.12.2023
15.	Last date for submission of resolution plans	03.01.2024
16.	Process email id to submit Expression of Interest	cirptrans@gmail.com




Date: 20.10.2023

Rajiv Bajaj

Place: Mumbai

RP of TRANSTREASURE SERVICES
INDIA PRIVATE LIMITED

IBBI/IPA-002/IP-N00276/2017-18/10834

AFA Valid till 14.12.2023